SHRI SHER SINGH : The committee was appointed in 1968. We expect their report very shortly.

श्री रामावतार शास्त्री : डाक और तार विभाग की धांधली का शिकार हम भी बने हैं। मेरे वेतन में से चार सौ रुपये काट लिये गये हैं। जब हमने शिकायत की तो लिखा गया कि बिलकुल ठीक काटे गये हैं। 1967से ले कर अब तक इस तरीके से, गलत तरीके से पार्लियामेंट के कितने सदस्यों के वेतनों में से रुपये काटे गये हैं और उनमें से कितने लोगों ने उस गलत तरीके के विरोध में आपके पास कार्रवाई के लिए चिट्ठीयां भेजी हैं ? मैं यह भी जानना चाहता हूं कि छानबीन आपने उनकी की और अगर की तो कितने सदस्यों के पैसे आपने वापिस किये ?

अध्यक्ष महोदय : आपसे पहले यह सवाल पूछा जा चुका है।

श्री स. मो. बेनर्जी आपका कटा नहीं होगा हम लोगों का कटा है।

श्री प.ला. बारूपाल : मुझे तो 7 रु. 32पैसे मिले हैं।

श्री क.ना. तिवारी : जो हमें पांच सौ रुपये वेतन के मिलते हैं, वे सत्य नारायण जी को टैली-फोन के खर्चे के रूप में दे दिये जाया करें।

श्री शेर सिंह : जो सूचना मांगी है उसको एकत्र करने में काफी समय लगेगा। अभी मेरे पास सूचना नहीं है कि कितने सदस्यों के साथ क्या हुआ है।

SHRI TENNETI VISWANATHAM : Many a time, particularly during the rainy season, false or wrong connections are given Suppose I dial 34587 I will get 34578 and if I ask for a man a lady answers. Am I charged for such a wrong connection ?

SHRI SHER SINGH : When the call matures and the number is connected some where, immediately the meter records the charge.

Mobile customs Service for Farmers in Punjab.

*394. SHRI SITARAM KESRI: Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the Punjab Government have introduced a new service known as 'the Mobile Customs Service' for the benefit of the farmers ;

(b) whether the scheme has been found to be very economical from every angle ;

(c) whether Government intend to request other State Governments also to introduce such a scheme in their states; and

(d) if so, whether Government intend to extend financial assistance to the State for introducing such a scheme; and if so, the extent of assistance proposed to be given to each State ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The Punjab Agro-Industries Corporation have introduced a service known as Mobile Service van Scheme for providing after-sale services and repairs to tractors and other agricultural machinery in the State.

(b) Yes, Sir.

(c) All Agro-Industries Corporations have been requested to set up base work-shops and introduce mobile units for provision of pre-sale and after-sale services to tractors and other agricultural machinery in there respective States in case they are not already having such facilities.

(d) No financial assistance is given for the setting up of Mobile Service Vans or workshops. Financial assistance is, howevery, given to the Corporations for establishment of Agricultural Machinery Hiring Centres. The scheme for setting up of Agricultural Machinery Hiring Centres would be financed on 50% equity and 50% loan basis. The Central and State Governments would contribute in equal proportion towards the equity share capital of the Corporation. The loan

would be provided by the Government of India to the State concerned depending upon the need of the State Corporation for loan assistance.

श्री सीता राम केसरी : पंजाब में चलती फिरती कस्टम सेवा योजना लागू की गई है और उससे छोटे-छोटे किसानों को पर्याप्त लाभ हुआ है। इस कस्टम सेवा की वजह से तथा मशीनों के इस्तेमाल से पचास परसेंट उत्पादन व्यय में कमी हुई है। यह एक लाभदायक योजना है किसानों के लिए और उत्पादन बढ़ाने में भी इससे मदद मिली है। मैं जानना चाहता हूं कि क्या केन्द्रीय सरकार अपने हाथ में इस योजना को लेकर इसको सारे देश में लागू करेगी ताकि देश में उत्पादन में वृद्धि हो और किसानों को लाभ हो?

SHRI ANNASAHIB SHINDE : The hon. Member is right when he says that the Mobile Service Van Scheme for tractors is very useful. Therefore, we have recommended to all State Governments that they should organise such services in there own States. But I do not think that it will be appropriate for the Central Government to take up this responsibility; the State Governments themselves should take up the responsibility for these operations. As far as financial assistance is concerned, the Central Government is ready to render assistance to the State Government or Agro Industries Corporations.

SHRI RANGA : Is it for tractors ?

SHRI ANNASAHIB SHINDE : Yes; the Mobile service Van Scheme is for tractors. The vans go to the farmers and service the tractors.

श्री सीताराम केसरी : मैंने अभी बताया है कि चलती फिरती कस्टम सेवा की वजह से पचास परसेंट उत्पादन व्यय में कमी हुई है। वहां पर चार पांच बीघा जमीन जिनके पास है उनको बैल किराये पर लेने पडते थे लेकिन अब ऐसी बात नहीं है। मैंने वहां पर देखा है कि जो फार्मिंग मूल्य है कस्टम सेवा का पंचायतों द्वारा निर्धारित किया गया है लेकिन फिर भी फी ट्रैक्टर तीन हजार रुपया इनकम हुई। इसको मद्देनजर रखते हुए और इसको भी ध्यान में रखते हुए कि उत्पादन में वृद्धि हो और कृषि हमारी बुनियाद है, क्या इसको प्रायोरिटी नहीं दी जानी चाहिये ? क्या वह हर सूबे के लिए ऐसी योजना बनायेंगे और सभी सूबों के लिए इस योजना को लागू करना आवलीगेटरी करेंगे ? क्या इस काम के लिए केन्द्र अनुदान देकर उत्पादन वृद्धि के लिए इस मशीनरी की स्थापना में सहयोग करेगा ?

SHRI ANNASAHIB SHINDE : As I have already submitted, we have advised all the State Government to under take similar schemes. If some hire stations, custom service stations, are organised, we have also recommended the priority allotment of tractor should be given for such stations. On the advice of the Central Government most of the State Governments have organised agro-industries corporations 50 per cent of the share capital is contributed by the Central Government and the State Government are free to proceed with the organisation of such services which the hon. Member is pointing out.

श्री सरजू पाण्डेय : मंत्री महोदय ने कहा है कि राज्य सरकारों को कहा गया है कि वे अपने यहां इस तरह की योजना चालू करें। मैं यह जानना चाहता हूं कि कितनी राज्य सरकारों ने केन्द्र को यह सूचना दी है कि वे इस तरह की योजना चालू कर रही हैं और इन योजनाओं को चलाने के लिए केन्द्रीय सरकार कर्जे के रूप में कितनी धनराशि दे रही है।

SHRI ANNASAHIB SHINDE : The U P Government has already agreed to undertake such schemes and more than half a dozen States have undertaken similar schemes. In these States there is no difficulty as far as credit facility and other factors are concerned in implementing the scheme.

SHRI RAM SEWAK YADAV : What is the amount given by the Central Government ?

SHRI ANNASAHIB SHINDE : I have already mentioned it. 50% of the share capital is being contributed by the Central Government to the State Agro-Industrial Corporation.

SHRI HEM BARUA : In view of the fact that Punjab is not only the sword arm of India but also is the granary of India and has made substantial contribution to the Green Revolution, may I know what steps Government have taken to evaluate the benefits accruing out of this Mobile Customs Service scheme before suggesting it to other State Government to accept this programme ?

SHRI ANNASAHIB SHINDE : We had a conference of Agro-Industries Corporations including the Corporation of Punjab. I myself participated in the conference. We discussed the experience of Punjab and all the State Governments found that the Punjab scheme is really useful. We have commended this experience to them.

श्री महाराज सिंह भारती: पंजाब का किसान बहुत जागरूक और आगे बढ़ा हुआ है ; अगर वहां की सरकार सहूलियत न भी दे, तो भी वह उन्नति करता है । इस बात को ध्यान में रखते हुए क्या केन्द्रीय सरकार यह मुनासिब नहीं समझती है कि जो पिछड़े सूबे हैं, वे अपने यहां इस मोबाइल कस्टम सर्विस को तेजी से लागू करें, इसके लिए उनको अनुदान या ऋण के रूप में कोई इनसेन्टिव दिया जाये ?

SHRI ANNASAHIB SHINDE : If any State Government in order to organize these Mobile Customs Service Stations want any number of tractors, we have assured them that we shall see that the necessary number of tractors for organizing such stations are allotted to them. But, naturally, it is for the State Governments and the Agro-Industries Corporations to take the initiative.

वनस्पति घी के मूल्यों में वृद्धि

395 श्री कंवर लाल गुप्ता
श्री बृज भूषण लाल

क्या **खाद्य तथा कृषि** मंत्री यह बताने की कृपा करेंगे कि :

(क) वनस्पति घी तैयार करने में प्रयोग किये जाने वाले तेलों के जनवरी, 1970 के आरम्भ में मूल्य क्या थे, और उनसे वनस्पति घी तैयार करने पर व्यय के सम्बन्ध में पृथक-पृथक विवरण क्या है ;

(ख) क्या यह सच है कि गत तीन वर्षों में, जब तेल का भाव वही था जो आज है, वनस्पति घी का मूल्य 55 से 60 रुपए प्रति कनस्तर था ; और

(ग) वनस्पति घी का मूल्य किस कसौटी के आधार पर निर्धारित किया जाता है ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) to (c). A statement is laid on the Table of the House.

Statement

The market quotations for indigenous oils normally used for the manufacture of vanaspati in addition to imported oils as on 1st January 1970 are given below :

Rs. per tonne

Groundnut Oil	4,100 - 4,350
Cottonseed Oil	4,150
Sesame Oil	4,500 - 4,905

The prices of vanaspati are fixed from time to time under the Vegetable Oil Products Control Order, 1947, which was issued under section 3(1) of the Essential supplies (Temporary Powers) Act, 1946 and which continues to be in force under the Essential Commodities Act, 1955. The prices are fixed having regard to the prices of raw oils and other relevant considerations.